

port (Hindi and English versions) of the Court of Inquiry on the accident which occurred on the 16th September, 1976 at the Central Saunda Colliery. [Placed in Library. See No. LT-4269/79].

NOTIFICATIONS UNDER MAJOR PORT TRUSTS ACT, 1963, MERCHANT SHIPPING ACT, 1958, REVIEWS ON AND ANNUAL REPORTS OF INDIAN ROAD CONSTRUCTION CORPORATION LTD., NEW DELHI FOR 1977-78 AND COCHIN SHIPYARD LTD., COCHIN FOR 1977-78

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 122 of the Major Port Trusts Act, 1963:—

(i) The Tuticorin Port Trust (Procedure at Board Meeting) Rules, 1979, published in Notification No. G.S.R. 94 (E) in Gazette of India dated the 1st March, 1979.

(ii) The Board of Trustees of the Port of Tuticorin (Payment of Fees and Allowances to Trustees) Rules, 1979, published in Notification No. G.S.R. 95 (E) in Gazette of India dated the 1st March, 1979.

[Placed in Library. See No. LT-4270/79].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—

(i) The Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1979, published in Notification No. G.S.R. 385 in Gazette

of India dated the 10th March, 1979.

(ii) The Merchant Shipping (Registration of sailing Vessels) Amendment Rules, 1979, published in Notification No. G.S.R. 386 in Gazette of India dated the 10th March, 1979.

[Placed in Library. See No. LT-4271/79].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Indian Road Construction Corporation Limited, New Delhi, for the year 1977-78.

(ii) Annual Report of the Indian Road Construction Corporation Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4272/79].

(b) (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1977-78.

(ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4273/79].

REVIEW ON AND ANNUAL REPORT OF ORISSA ROAD TRANSPORT COMPANY LTD., BIRHAMPUR (GANJAM) FOR 1975-76 AND DIRECTOR'S REPORT THEREON AND A STATEMENT FOR DELAY IN LAYING THE PAPERS

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS